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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

Date of Order: 13.10.2000

OA 495/2000

Shri M.L. Meena S/o Shri Kalu Lalji Meena aged 53 years at present Working as Superintendent Narcotics (P&I Cell), Bhawani Mandi, Kota Rajasthan.

.... Applicant.

Versus

1. Union of India through Lt. Secretary, Ministry of Finance, New Delhi.
2. The Narcotic Commissioner Administrative and Preventive, Gwalior.
3. The Dy. Narcotic Commissioner, Kota, Rajasthan.

.... Respondents.

Mr. Balwinder Singh, Counsel for the applicant.

CORAM

Hon'ble Mr. S.K. Agarwal, Member (Judicial).

ORDER

(PER HON'BLE MR. S.K. AGARWAL, MEMBER (JUDICIAL))

Heard the learned counsel for the applicant for admission.

2. The learned counsel for the applicant submits that applicant was subjected to frequent transfers without any reason and rhythm and he has been transferred from Bhawani Mandi to U.P. Unit vide impugned order dated 29.9.2000. He submits that he has already filed the representation for cancellation of the order of transfer but the same has not been disposed of so far and he is ready to file a fresh representation to respondent no. 2 for the redressal of his grievances. He submits that this OA may be disposed

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of by giving suitable direction to respondents to dispose of/decide the representation filed by the applicant within a specified period by a reasoned and a speaking order considering the prayer of the applicant sympathetically.

3. In view of the submissions made by the learned counsel for the applicant, I direct respondent no. 2 to decide/ dispose of the representation by a reasoned and a speaking order within three weeks from the date of receipt of copy of this order considering the difficulties of the applicant sympathetically, if the applicant files representation within a week from the date of passing of this order. If the applicant feels aggrieved by the order of representation, he will be at liberty to approach the proper forum, if so advised.

4. With the above directions, this OA is disposed of at the stage of admission.


13/12/2002
(S.K. Agarwal)
Member (J)